Central Administrative Tribunal Lucknow Bench Lucknow.

Contempt Petition No. 20/2009 In O.A. 147/2008

Hon'ble Mr. M. Kanthaiah, Member (J) Hon'ble Dr. A. K. Mishra, Member (A)

Shanker, aged about 22 years, Son of Late Uma Shanker, resident of 14/2, Nehru Road, Banda Keda, Contonment, Lucknow.

Applicant.

By Advocate Sri A. K. Agnihotri

Versus

Major Gen. A.K. Kalia, Head Quarter Central Command (AME), Lucknow.

Respondents.

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J)

Heard counsel for the applicant. Respondents counsel has sent adjournment slip. Counsel for the applicant submits that the authorities have complied with the directions of the Tribunal vide order dated 16.3.2009 (Annexure A-2) after filing his contempt petition. It is the case of the applicant that there was delay in compliance of such order and on which he sought punishment against the respondents. The respondents have complied $^{\omega \mathcal{X}}$ the directions of the Tribunal without delay and as such, said objection is rejected and C.C.P. is dismissed and notices are discharged.

(Dr. A. K. Mishra)

Member (A)

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(M. Kanhaiah) Member (J)